

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

MONDAY, THE 11TH DAY OF MAY 2020 / 21ST VAISAKHA, 1942

BA NO.2644 OF 2020

(Crime No. 1105/2020 of Chavara Police Station, Kollam District)

Petitioner/4th Accused:

Shihas, S/o.Ibrahimkutty, aged 21 years, Nettiyaadu, Panmana, Edappallykotta.P.O., Chavara, Panmana Village, Karunagappally Taluk, Kollam Kollam District, Pin - 691583

By Adv. Sri. PRATHEESH P.

Respondents/State:

1. State of Kerala represented by the Public Prosecutor, High Court of Kerala, Ernakulam, Pin – 682031.
2. Station House Officer, Chavara Police Station, Kollam District, Pin - 691583

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 11.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2644 of 2020

Dated this the 11th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that, he wants to withdraw this bail application. Therefore, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

VPK